

DIVISION BENCH

ITEM NO. 120

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**CP (CAA) No. 10/ALD/2022 in
CA (CAA) No. 3/ALD/2022**

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th September,
2022, 2:30 pm**

NAME OF THE COMPANY	A-ONE AGRIFOODS AND BEVERAGES PVT LTD & ORS WITH SUPERLATIVE WINES PVT. LTD.
UNDER SECTION	230/232 of Companies Act 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Anang Kumar Shandilya alongwith Sh. Anurup Dutta, Advs.

:For the petitioner

Sh. Rajneesh Kumar Singh, AOL

:For the Official Liquidator

ORDER

Due to paucity of time, the matter could not be taken up.

Hence, adjourned to 7th December, 2022.

—Sd—

**Dr. R.C. Srivastava
(Court Officer)**

26th September, 2022

*Bipul Kumar Tiwari
(Stenographer)*